

(26)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD.

O.A.NO. 189 of 1996.

Between

Dated: 14.2.1996.

K.Chandra Kumar

...

Applicants

S.R.Venkatesam

And

1. The Chief Personnel Officer, South Central Railway, Railnilayam Secunderabad.
2. The Deputy Chief Mech. Engineer, Carriage Repair Shop, Tirupati
3. The Workshop Personnel Officer, Carriage Repair Shop, South Central Railway, Tirupathi.

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Respondents

Counsel for the Applicant

: Sri. K.Sudhakar Reddy

Counsel for the Respondents

: Sri. C.V.Malla Reddy, SC for Rly

CORAM:

Hon'ble Mr. Justice V.Neeladri Rao, Vice Chairman

Hon'ble Mr. R.Rangarajan, Administrative Member

Contd:...2/-

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OA 189/96.Dt. of Order: 14-2-96.

(Order passed by Hon'ble Shri R. Rangarajan,
Member (A)).

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WTC

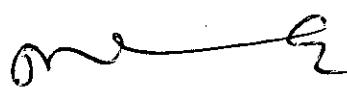
selected for the post of Skilled Artisans on the basis of
 [Lokaswara by R. Balaji] notification No. TR/P.563/Skilled/93/2 dt. 14-4-93 could not
 be accommodated as Skilled Artisans but an option was given
 to them to give their willingness for posting in a Group-D
 post as a Khalasi. It is stated for the applicants that they
 have given their options within the time. But they have not
 been appointed so far either as Skilled Artisan or as Khalasi
 in a Group-D post. Hence this O.A. is filed praying for a
 direction to the respondents to appoint them as skilled
 Artisan or as Khalasi (i.e. Group-D post in the scale of
 Rs. 850-940) in Carriage Repair Shop/Tirupathi, at Diesel Loco
 Shed/Kazipet/Guntakal/Vijayawada and Electric Loco Shed,
 Vijayawada/Lallaguda and the applicants should be considered
 first before considering any other candidates for employment
 in Group-D post.

2. The prayer in this O.A. is similar to the
 prayer in the O.A. 813/95, which was decided on 19-2-95,
 wherein both of us were parties to the judgement. In view
 of the similarity between this O.A. and OA 813/95, we follow
 the same direction as was given in OA 813/95. Accordingly
 the following direction is given :-

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The respondents are directed to offer the applicants herein for appointment as Group-D as and when the vacancies arise in outsiders quota in C.R.S., Tirupathy or anywhere else in Guntakal Division in their turn subject to the condition that the applicants gave acceptance for Group-D post within the stipulated time and also accepted the terms and conditions stipulated therein. The applicants should be considered for appointment in Group-D posts in their turn first, before considering any other outside candidate whose names are not already in the list for appointment in Group-D posts in CRS, Tirupathy or anywhere else in Guntakal Division.

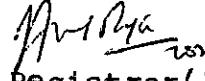
3. O.A. is ordered accordingly at the admission stage itself. No order as to costs. //


(R.RANGARAJAN)
Member (A)


(V.NEELADRI RAO)
Vice-Chairman

Dated: 14th February, 1996.

Dictated in Open Court.


Deputy Registrar (J)CC

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To

1. The Chief Personnel Officer, S.C.Rly, Railnilayam, Secunderabad.
2. The Deputy Chief Mechanical Engineer, Carriage Repair Shop, Tirupathi.
3. The Workshop Personnel Officer, Carriage Repair Shop, S.C.Rly, Tirupathi.
4. One copy to Mr. K. Sudhakar Reddy, Advocate, CAT.Hyd.
5. One copy to Mr. C.V. Malla Reddy, SC for Rlys, CAT.Hyd.
6. One copy to Library, CAT.Hyd.
7. One spare copy.

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13/96
I COURT

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE V.NEELADRI RAO
VICE CHAIRMAN

AND

THE HON'BLE MR.R.RANGARAJAN : M(A)

Dated: (4-2-1996

~~ORDER~~ JUDGMENT

M.A/R.A./C.A.No.

O.A.No. 189 | 96. in

T.A.No. (w.p.No.)

Admitted and Interim directions
issued.

Allowed.

Disposed of with directions

Dismissed. at the admission stage.

Dismissed as withdrawn.

Dismissed for default.

Ordered/Rejected.

No order as to costs.

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केन्द्रीय प्रशासनिक अधिकारण
Central Administrative Tribunal

DISPATCH

27 FEB 1996 New

हैदराबाद बैठकी
HYDERABAD BENCH